

Date 29.10.2015

CCP 53/2015 in O.A.
353/2009

Hon'ble Mr. Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

012
M.P. No. 2199/2015
Compliance report
has been filed by
Sri Siddharth Verma Ad.
on behalf of Jasp.

29/10/2015

Appl: Sri A. Verma for Sri A. Moin.

Resp: Sri S. Verma, learned counsel for the respondents is on adjournment.

It is seen from the record that no compliance affidavit has been filed by the respondents. Let the same be filed within a period of two weeks. List this case on 2.12.2015.

J. U.
Member (J)

W.R. A. M.
Member (A)

vidya

CCP 53/2015
In O.A. 353/2009

Hon'ble Mr. Navneet Kumar, Member (J).

No DB is available today as such, list this case on 06.01.2016.

JNS

W.R. A. M.
Member (J)

06.01.2016

Hon'ble Mr. Navneet Kumar, Member (J),
Hon'ble Ms. Jayati Chandra, Member (A).

Due to full court reference on account of sad demise of Hon'ble Sri Justice R.S. Dhawan, former Chief Justice of Patna High Court and Sri M.P. Singh, Advocate, case is adjourned to 25.02.2016.

J. U.
Member (A)

25.2.2016

CCP 53/2015
In O.A. 353/2009

W.R. A. M.
Member (J)

CCP 332/00053/2015 in O.A. 353/2009

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri Amit Verma for Sri A. Moin.
Resp: Sri S. Verma.

The learned proxy counsel for the applicant submits that in pursuance of the order of the Tribunal, the respondents have already passed a fresh order. As such, nothing survives to be adjudicated in the present Contempt Petition. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents stands discharged.

J. U.
Member (A)

vidya

W.R. A. M.
Member (J)

012
M.P. No. 2199/2015
for a case
29/10/2015